

**IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-227-2020**

Kashinath Jairam Shetye

.... Petitioner

V e r s u s

**State of Goa,
Thr. Chief Secretariat and
17 others.**

..... Respondents

Petitioner in person.

Mr. J. Coelho Pereira, Senior Advocate with Adv. V. Braganza for
Respondent no.17.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 17th December, 2020.

ORDER:

Mr. Shetye, pro se seeks time to file rejoinder.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-